Protest against piracy by film industry

2105. SHRI AKHILESH DAS:
SHRIMATI VEENA VERMA:
SHRI RAJUBHAI A. PARMAR:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government's attention was drawn to a day long strike observed by the film industry on August 18, 1998 to protest against Government's failure to curb music and movie piracy;

(b) if so, the precise reasons assigned by the industry for such a strike, indicating the nature and extent of alleged piracy; and

(c) Government's reaction thereto?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI MUKHTAR NAQVI): (a) and (b) It has been ascertained from the Film Federation of India that the film industry in Mumbai observed a one day strike on 18-8-98 to protest against rampant cable and other piracy. It has been stated that the uncontrolled growth and expansion cable/TV network is said to have resulted in the closing down of a number of theatres. Cable rights, generally exercisable after six months of theatrical release are illegally exercised simultaneously with the theatrical release.

(c) The enforcement of the provisions of the Copyright Act, 1957 is the responsibility of the Police and the Home Departments of the State Governments who have special powers under Section 64 of the Act. Copyright Enforcement Cells have been set up in most of the States/Union territories headed by a senior police officer, to deal with such matters.

आकाशवाणी के उद्घोषकों द्वारा 'आमरण अनशन'

2106. **श्री रमाशंकर कौशिक** :

प्रो0 रामगोपाल यादव :

क्या सूचना और प्रसारण मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच हैं कि आकाशवाण के सभी उद्घोषकों ने 14 दिसम्बर से "आकाशवाणी भवन" पर "आमरण अनशन" पर जाने का फैसला किया हैं और उन्होंने इस संबंध में सरकार को सूचना भी दे दी हैं,

(ख) यदि हां, तो इस आमरण अनशन के क्या कारण है, और

(ग) सरकार द्वारा उद्घोषकों को आमरण-अनशन पर जाने से रोकने तथा आकाशवाणी के कार्यक्रमों पर पड़ने वाले इस सम्भावित प्रतिकूल प्रभाव को रोकने के लिए क्या कदम उठाए गए हैं

सूचना और प्रसारा मंत्रालय में राज्य मंत्री (श्री मुख्तार नकवी) : (क) और (ख) आकाशवाणी उद्घोषक संघ ने प्रसार भारती को केलव प्रसारण निष्पादकों तथा कार्यक्रम निष्पादकों के पक्ष में संशोधित वेतनमान के आदेश पारित कर दिए जाने की स्थिति में अनिश्चितकालीन हड़ताल के साथ आमरण अनशन करने के अपने संकल्प का संकेत दिया हैं।

(ग) सरकार ने अभी तक प्रसारण निष्पादकों तथा कार्यक्रम निष्पादकों के वेतनमान में संशोधन करने संबंधी कोई आदेश जारी नहीं किया हैं । तथापि, यदि कोई कर्मचारी भूख हड़ताल करता हैं तो लागू निर्देयों के अनुसार, स्थिति से निपटा जाएगा तथा कार्यक्रम प्रसारण की सामान्य स्थिति सुनिश्चित करने के लिए सभी आवश्यक कदम उठाए जाएंगे ।

High power T.V. Transmitter for Warangal

2107. DR. D. VENKATESHWAR RAO:
SHRI YERRA NARAYANA SWAMY:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government propose to instal high power T.V. transmitter for Warangal in Andhra Pradesh;

(b) if so, the details thereof; and

(c) when it is likely to start operation?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI MUKHTAR NAQVI): (a) Yes, Sir.

(b) and (c) Scheme for the establishment of a 10 KW HPT at Warangal is, at present under implementation. Project is likely to be completed during 2000-2001, subject to timely completion of tower and civil works, construction of approach road to transmitter